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Title: Ruling regarding notices of Privilege, Adjournment motion and suspension of Question Hour.

**माननीय अध्यक्ष :** माननीय सदस्यगण। मुझे श्री उदय प्रताप सिंह, श्री कौशलेन्द्र कुमार, डॉ. बृज नरसैय्या गौड़, श्री धर्मेन्द्र यादव, श्री राजेश रंजन, श्री के.सी.वेणुगोपाल, श्री ज्योतिरादित्य सिंधिया, श्री तारिक अनवर एवं श्री ए. अनवर राजा से विभिन्न विषयों पर स्थगन प्रस्तावों की सूचना प्राप्त हुई है। यद्यपि ये मामले महत्वपूर्ण हैं, तथापि इनके लिए आज के कार्य में व्यवधान डालना अनिवार्य नहीं है। ये मामले अन्य अवसरों पर उठाने के लिए दिए जाएंगे।

â€!(व्यवधान)

**माननीय अध्यक्ष :** प्लीज़, आप थोड़ा सा तो शांत रहिए। ये क्या हो रहा है? ऐसे में मैं कुछ नहीं सुन पाऊँगी।

â€!(व्यवधान)

**माननीय अध्यक्ष :** एक मिनट, मेरी बात सुन लीजिए।

...(Interruptions)

HON. SPEAKER: I have received notices of question of privilege, dated 22<sup>nd</sup> July, 2016 from Sarvashri Prem Singh Chandumajra, Nishikant Dubey, Prahlad Singh Patel, Ram Charitra Nishad, Janardan Singh Sigrwal, Rajendra Agrawal, Maheish Girri, Om Birla, Sudhir Gupta, Rakesh Singh, Sushil Kumar Singh, Prof. Chintamani Malviya, Dr. Kirit Somaiya, Dr. Ravindra Kumar Ray, Dr. Sanjay Jaiswal and Dr. Udit Raj, MPs against Shri Bhagwant Mann, MP for unauthorisedly bringing the security arrangements of Parliament House complex in public and conducting himself in a manner unbecoming of a Member.

Further, I have also received a complaint dated 22<sup>nd</sup> July, 2016 under Rule 334A of the Rules of Procedure and Conduct of Business from Shri Bhartruhari Mahtab, MP against Shri Bhagwant Mann, MP. I have also received notices of Adjournment Motion from Sarvashri Uday Pratap Singh, Bhartruhari Mahtab and Rajesh Ranjan on the subject.

Sarvashri Chandrakant Khaire, Anandrao Adsul and Dr. Srikant Eknath Shinde have sought to raise the issue immediately after suspending the Question Hour.

But the matters are under my consideration and I will take a decision in the matter.

मैं मानती हूँ क्योंकि पार्लियामेंट की सिक्यूरिटी के लिए 13 लोगों ने जान गँवाई है। मामला गंभीर है और मैं मानती हूँ कि इस पर कोई न कोई कार्रवाई ज़रूर होनी चाहिए। मैं इस सब मामले में सोचूँगी।

â€!(व्यवधान)

**माननीय अध्यक्ष :** ऐसा नहीं होता है। सब लोग क्या करेंगे?

â€!(व्यवधान)

HON. SPEAKER: I will see it. I told you. Shri Bhartruhari Mahtab, what do you want to say?

...(Interruptions)

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam Speaker, I am referring to the Direction of the Speaker 124A and also to the Rule 334A of the Rules of Procedure and Conduct of Business.

We are all aware and we were witness to that incident of 13<sup>th</sup> December, 2001 when terrorists had attacked the temple of democracy and 13 people had laid down their lives. It is not a matter of ethical conduct of a Member. It is not only a matter of privilege. My request would be that a separate Committee be formed because the terrorists had come to the door of the temple of democracy and they were not aware how to enter into the building. That is why they attacked the door of Rajya Sabha. At that time, Shrimati Sonia Gandhi was so perturbed – she was not inside this House – that she telephoned the Prime Minister Atal ji to find out what has happened inside. So, that was the kind of concern that was shown. The whole nation was perturbed about it. After that a Security Committee was constituted. It went round different Parliaments of the world, and that is how the security aspect has come in. It is a very serious matter. My only concern here is this. It is not ignorance; it is not foolishness either; it is obduracy. Therefore, my request would be that a separate Committee may be formed. I leave it to your judgement as it is not a matter of Ethics Committee, it is not a matter of Privileges Committee. ... (Interruptions)

**श्री आर.के.सिंह (आरा) :** मैडम स्पीकर, भगवंत मान जी कह रहे हैं कि वे पुनः वह कार्रवाई करेंगे, वे दुबारा करेंगे वीडियोग्राफी।

मैडम, मेरा मानना है, जबकि वे कह रहे हैं कि वे पुनः वही कार्रवाई करेंगे, पुनः सिक्यूरिटी को ज्योपार्डी में डालेंगे तो उनको तत्काल निलंबित किया जाए। उन्हें तत्काल निलंबित किया जाए।

**श्री महिलकार्जुन खड़गे (गुलबर्गा) :** मैडम, महताब जी ने जो उठाया, रियली यह बहुत गंभीर मामला है। सारे सदन को एक होकर इसे कंटेमन करना चाहिए क्योंकि यह देश की सिक्यूरिटी का मामला है। 125 करोड़ जनता को रिप्रेजेंट करने वाले लोग, जो यहां पर बैठे रहते हैं, उनकी सुरक्षा का भी पूजन है और देश का भी पूजन है। इसीलिए, जैसा कि उन्होंने कहा, इससे पहले जो टेरेरिस्ट अटैक इसके ऊपर हुए तो उन्हें मालूम नहीं था कि किस रास्ते से आना, कैसे आना, किस ढंग से जाना है। लेकिन, हमारे ही लोग, अगर हम ही ऐसा करेंगे तो निश्चित रूप से इससे बहुत बड़ा

